


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS : DELHI**

OFFICE ORDER

For performing urgent miscellaneous work like remand work, issuance of search warrants etc, under PML Act, after 05:00 PM on working days, Sundays and Court holidays, the following Judicial Officers of West District shall perform their duty on the dates mentioned against their respective names, during every month, till further orders, with immediate effect, as under :-

S.N	Name of the Judicial Officer	Date of Duty
1	Ms. Priya Mahendra, ASJ-09	01
2	Sh. Vineet Kumar, ASJ-02	02
3	Ms. Shelly Arora, ASJ-06 (POCSO)	03
4	Ms. Pooja Talwar, ASJ (FTC)-01	04
5	Sh. Rajinder Singh, ASJ (SC-RC)-02	05
6	Sh. Rajinder Kumar, ASJ-03	06
7	Sh. Nipun Awasthi, ASJ-08	07
8	Sh. Sachin Jain, ASJ-07 (POCSO)	08
9	Sh. Divyang Thakur, ASJ-01 (POCSO)	09
10	Sh. Satyabrata Panda, ASJ(SFTC)-01	10
11	Sh. Satvir Singh Lamba, Spl Judge NDPS ACT	11
12	Ms. Saumya Chauhan, ASJ (FTC)-02	12
13	Sh. Vishal Pahuja, ASJ (SC-RC)-01	13
14	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	14
15	Dr. Yadvender Singh, ASJ-05	15
16	Sh. Siddhartha Malik, ASJ (SC-POCSO)-01	16
17	Ms. Kadambri Awasthi, ASJ (FTSC)(RC)-02	17
18	Ms. Babta Puniya, ASJ (FTSC)(POCSO)-02	18
19	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	19
20	Sh. Deepak Kumar-II, ASJ (FTSC)(RC)-01	20
21	Ms. Priya Mahendra, ASJ-09	21
22	Sh. Vineet Kumar, ASJ-02	22
23	Ms. Shelly Arora, ASJ-06 (POCSO)	23
24	Ms. Pooja Talwar, ASJ (FTC)-01	24
25	Sh. Rajinder Singh, ASJ (SC-RC)-02	25
26	Sh. Rajinder Kumar, ASJ-03	26
27	Sh. Nipun Awasthi, ASJ-08	27
28	Sh. Sachin Jain, ASJ-07 (POCSO)	28
29	Sh. Divyang Thakur, ASJ-01 (POCSO)	29
30	Sh. Satyabrata Panda, ASJ(SFTC)-01	30
31	Sh. Satvir Singh Lamba, Spl Judge NDPS ACT	31

1. The Bail/urgent applications shall be filed directly in the concerned Court wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer. If any Judicial Officer(s) is transferred, his/her successor will perform duty in place of him/her.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. Work like remand work, issuance of search warrants etc on Sundays and Court holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/ Court official remains present in Court physically from 10:00 a.m. till 05:00 p.m. on Sundays and Court Holidays, such Judicial Officer / Court Official shall also be entitled to compensatory leave for said date.


 (DR. VIJAY KUMAR DAHIYA)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 WEST DISTRICT, THC, DELHI

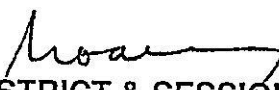
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No. _____ /DR/PMLA/Gaz./PDJ West/2026

Dated, Delhi the 20 MAY 2026

Copy forwarded for information and necessary compliance to :-

- 1) The Registrar General, High Court of Delhi, New Delhi.
- 2) The Principal District & Sessions Judge (HQs), Delhi.
- 3) The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 4) All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
- 5) The Officer In-Charge, Bail & Filing Section, West District, Tis Hazari Courts, Delhi.
- 6) The Officer In-Charge, Administration Branch, West District, Tis Hazari Courts, Delhi.
- 7) The Director of Prosecution, Tis Hazari Courts, Delhi.
- 8) The Director General (Prisons), Tihar Jail, New Delhi.
- 9) The Chief Prosecutor, Tis Hazari Courts, Delhi.
- 10) The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 11) The PS to the Undersigned.
- 12) The Reader to the undersigned.
- 13) The Lockup In-charge, Tis Hazari Courts, Delhi.
- 14) The Police Chowki In-Charge, Tis Hazari Courts, Delhi.
- 15) The Branch Incharge, Care Taking Branch, Facilitation Center, Tis Hazari Courts, Delhi.
- 16) The Incharge, Computer Branch, Tis Hazari Courts, Delhi.
- 17) For uploading on LAYERS
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 PRINCIPAL DISTRICT & SESSIONS JUDGE
 WEST DISTRICT, THC, DELHI

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